

Direct recruitment to Class I Railway Services is made on all-Railway basis through UPSC and not for each individual Railway and as such figures for Northeast Frontier Railway alone is not available. There is no direct recruitment to Class II services on the Railways. In promotion to gazetted services in Class II which is made by positive act of selection, there is no provision for carry forward of the unfilled quota of Scheduled Castes/Scheduled Tribes. However, similar information regarding Class II is being collected and will be laid on the Table of the Sabha.

(b) All efforts including launching of crash programme are being made to make good the backlogs.

Modernisation of Diego Garcia Base in Indian Ocean

1269. SHRI INDRADEEP
SINHA:

SHRI LAKSHMAN
MAHAPATRO:

SHRI BHUPESH GUPTA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that the Diego Garcia base in the Indian Ocean is being further modernised to enable the US Fifth Fleet to constantly patrol the Ocean; and

(b) if so, what are the details in this regard and what is Government's reaction thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) and (b) According to our reports, the US Defence Department has announced that funds would be sought in the 1981 Budget, starting October, 1980, for further development of the harbour, the aircraft parking space and runways, and fuel storage facilities in Diego Garcia,

In accordance with our established policy, we continue to oppose foreign military presence, including bases such as Diego Garcia, in the Indian Ocean. In international forums as well as in high level meetings with foreign governments, we have expressed our 'grave concern' at recent developments in the Asian region, including the Indian Ocean.

Overcrowding in Reserved Compartments

1270. SHRIMATI SUSHILA
SHANKAR ADIVAREKAR:
SHRI SYED AHMAD
HASHMI:
SHRI SWAMI DINESH
CHANDRA:

Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the T.T.Es. do not check the commuters from entering II Class reserved compartments as well as ladies compartments in the Mail and Express trains starting from Delhi/New Delhi;

(b) whether it is also a fact that the commuters also disturb the passengers of the I Class reserved compartments of the Mail and Express trains which reach Delhi/New Delhi in the morning and T.T.Es. are not available at that time;

(c) whether Government propose to fix the responsibility on the T.T.Es. on duty to check such commuters and not to allow them entry into reserved compartments; and

(d) whether Government propose to increase the number of shuttle trains for the commuters so that they do not disturb the passengers of the long distance trains?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFAR SHARIEF): (a) and (b) Cases of unauthorised short distance passengers and Monthly season ticket holders entering reserved